

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 81(ND)2016
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: Ms. Parul Kapoor & ors. V/s. M/s. S.M Brass House Ltd. & ors.

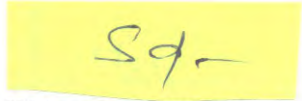
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	A. K. Bhatti	Proxy Counsel for Mr. Amar Khanna (advocate)	Respondents	
②	Abhishek Sethi Advocate	For Parul Kapoor & Ors.	Petitioners	

ORDER

At the request of the parties, adjourned to 23.03.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]